

NATIONAL COMPANY LAW APPELLATE TRIBUNAL
NEW DELHI

Company Appeal (AT) (Insolvency) No. 515 of 2020
Company Appeal (AT) (Insolvency) No. 516 of 2020

IN THE MATTER OF:

**Panna Pragati Infrastructure
Pvt. Ltd. & Anr.**

...Appellants

Versus

Amit Pareek & Ors.

...Respondents

Present:

**For Appellants : Mr. Abhijit Sinha and Mr. Soumya Dutta,
Advocates**

For 1st Respondent: Mr. Rajesh Gautam and Mr. Yash Anand, Advocates

O R D E R
(Through Virtual Mode)

16.06.2020 Heard Mr. Abhijit Sinha, Advocate representing the Appellant.
Hearing of the Appellant stands concluded.

List both the appeals for hearing arguments of the Respondents on
18th June, 2020 at 2.00 P.M.

[Justice Bansi Lal Bhat]
Acting Chairperson

[Justice Jarat Kumar Jain]
Member (Judicial)

[Shreesha Merla]
Member (Technical)

/ns/RR/